

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 405****DATED : 13/02/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDE</u> <u>NT</u>	<u>REPRESENTATIV</u> <u>ES</u>	<u>REMARK</u> <u>S</u>
<u>REGULAR MATTERS</u>				
1	E/3217/2006	Amforge Industries Ltd. -Vs- CCE PUNE I	S.A. Gundecha /DR	* No Notice
2	E/3327/2006	Amforge Industries Ltd. -Vs- CCE Pune I	IP/DR	* No Notice
3	E/1273/2007	ISRO Telemetry Tracking & Command Network -Vs- CCE MUMBAI - II	Advait M. Sethna, Advocate /DR	*
4	E/220/2008	ISRO Telemetry Tracking & Command Network (ISTRAC) -Vs- CCE MUMBAI - II	IP/DR	*
5	E/1042/2008	CEAT Ltd. -Vs- CCE MUMBAI - III	Mulla & Mulla /DR	* Issue Notice
6	E/264/2009	CEAT Limited -Vs- CCE MUMBAI - III	Mulla & Mulla /DR	* Issue Notice
	E/CROSS/36/20 09			
7	E/1127/2008	Glenmark Pharmaceuticals Ltd. -Vs- CCE NASHIK	IP/DR	* Issue Notice
8	E/1235/2008	Glenmark Pharmaceuticals Ltd. -Vs- CCE NASHIK	IP/DR	* Issue Notice
9	E/1142/2008	Ador Fontech Limited -Vs- CCE NAGPUR	IP/DR	* Issue Notice
10	E/255/2009	Leeds Kem -Vs- CCE NASHIK	A.B. Nawal & Co. /DR	*
11	E/914/2009	Sanvijay Rolling & Engineering Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
12	E/1280/2009	Jabil Circuit India Pvt. Ltd. -Vs-	V. Sridharan, /DR	* Issue Notice

		CCE PUNE III		
13	E/1281/2009	Thomson Holdinga India Pvt. Ltd. -Vs- CCE PUNE III	V. Sridharan, /DR	* Issue Notice
14	E/1458/2009	Vikas S. Jagdale -Vs- CCE KOLHAPUR	Durgesh Nadkarni /DR	* Issue Notice
15	E/1459/2009	Shreem Engineering Industries -Vs- CCE KOLHAPUR	Durgesh Nadkarni /DR	* Issue Notice
16	E/1460/2009	Vishal S. Jagdale -Vs- CCE KOLHAPUR	IP/DR	* Issue Notice
17	E/1461/2009	S.R. Jagdale -Vs- CCE KOLHAPUR	Durgesh Nadkarni /DR	* Issue Notice
18	E/1462/2009	United industries -Vs- CCE KOLHAPUR	Durgesh Nadkarni /DR	* Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**